

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal no. 77 of 2014**

**Dated : 8<sup>th</sup> December, 2014**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of :**

**Hooghly Chamber of Commerce & Industry ... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission  
& Anr. ... Respondent(s)**

**Counsel for the Appellant (s): Mr. Anand K. Ganesan  
Ms. Mandakini Ghosh**

**Counsel for the Respondent(s): Mr. Krishnan Venugopal, Sr. Adv.,  
Mr. Anand Srivastava and  
Mr. Gaurav Ray for R-2  
Mr. C.K. Rai for R-1**

**ORDER**

Heard the Learned Counsel and Learned Senior Counsel for both the parties. The Learned Counsel for the Appellant wants to file written submissions. Accordingly, he is permitted to file written submissions on or before 26.12.2014 after serving copy on the other side.

Post the matter for further hearing on **07.01.2015.**

**(T. Munikrishnaiah)  
Technical Member  
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**(Justice Surendra Kumar)  
Judicial Member**